

**Rochnama Details**

Civil Register No.16-A-Diary

IN THE COURT OF: Additional District and Sessions Judge - VII

Before: Sri Sanjay Kumar - IV

Dated 02-02-2022

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S.N	Case No.	Purpose of Proceedings	Next/Disposal Date
1	TITLE APPEAL/19/2015	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :05-03-2022
2	Cr. Revision/102/2019	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :04-03-2022
3	SESSION CASE/38/2020	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :05-03-2022
4	SESSION CASE/127/2020	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :05-03-2022
5	SESSION CASE/156/2020	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :25-02-2022
6	SESSION CASE/171/2015	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :22-02-2022
7	M.A.C.T Case/49/2017	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :19-02-2022
8	Regular Bail/949/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :10-02-2022
9	SESSION CASE/1411/2013	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :18-02-2022
10	SESSION CASE/1805/2014	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :03-03-2022
11	SESSION CASE/1725/2014	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :24-02-2022
12	SESSION CASE/1647/2014	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :23-02-2022
13	SESSION CASE/374/2015	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :28-02-2022
14	SESSION CASE/197/2016	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :24-02-2022
15	SESSION CASE/309/2016	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :24-02-2022
16	SESSION CASE/233/2018	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :03-02-2022
17	SESSION CASE/504/2016	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :25-02-2022
18	SESSION CASE/333/2018	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :28-02-2022
19	SESSION CASE/117/2008	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :25-02-2022
20	SESSION CASE/118/2019	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :02-03-2022
21	SESSION CASE/156/2019	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :25-02-2022
22	SESSION CASE/191/2019	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :25-02-2022
23	SESSION CASE/342/2019	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :02-03-2022
24	SESSION CASE/382/2019	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :15-02-2022

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Before: Sri Sanjay Kumar - IV

Dated 02-02-2022

S.N Case No.  
0.

Purpose of Proceedings

Next/Disposal Date

<b>No. of Cases Heard</b>	<b>24</b>
<b>No. of Cases listed</b>	<b>24</b>
<b>No. of Witness Examined</b>	
<b>No. of Cases Disposed</b>	<b>0</b>
<b>No. of IA.s Disposed</b>	
<b>No. of Cases Contested</b>	
<b>No. of Cases Uncontested</b>	
<b>No. of M.O.s marked</b>	
<b>No. of Exhibits Marked</b>	
<b>No. of Cases in Mediation</b>	
<b>No. of Cases in Arbitration</b>	
<b>No. of Cases in Lok Adalat</b>	
<b>No. of Cases in Conciliation for ADR</b>	
<b>No. of Cases Adjourned</b>	<b>0</b>

**Presiding Officer**